39

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP No. 18/BB/ 2018	T.P. No.	Purpose	Section Name of the Parties M/s. / Mr.
	-	For furnishing of additional Information	252(3)

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER REPRESENTATION TO WHOM

ORDER

Counsel for Petitioner is present. Ms. R.Sangeetha, Advocate filed vakalath for Petitioner. List it on 20/03/2018.

Member (T)

Member (J)

SIGNATURE